

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Friday THE 27th Day Of September 2024
COURT HALL NO.4 SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE

THE HON'BLE JUSTICE H.P.SANDESH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
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MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU

FURTHER HEARING

1	CRL.RP 118/2024 (397(Cr.PC) / (HEARD-IN-PART) 438(BNSS),) A/W MEMO FILED ON 12/8/24 BY THE ADV FOR PETITIONER FOR RELEASE OF THIS CASE FROM PART HEARD AND POST BEFORE APPROPRIATE ROSTER BENCH 2) MEMO PRODUCING COPY OF THE ORDER DTD 31/5/24 PASSED IN WP 4416/22 FILED ON 01/8/24 BY THE ADV FOR PETITIONER	PET: DR MOHANKUMAR M T M VENKATA REDDY	RES: STATE OF KARNATAKA LETHIF B
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